

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 301**  
**IB-186(ND)2024**  
**New IA-3535/2024**

**IN THE MATTER OF:**  
**Devender Kumar Aggarwal**

... **Applicant/Petitioner**

**Under Section: 94 of IBC, 2016**

**Order delivered on 19.07.2024**

**CORAM:**  
**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**  
**For the Applicant : None**  
**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3535/2024:** There is no appearance on behalf of the Applicant, in the interest of justice, hearing is deferred to 25.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**